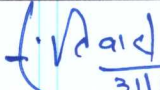


Minutes of Inter-Ministerial Working Group (IMWG) Meeting No.07/2017-18 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) held on 25.10.2017 at 2:30 P.M Udyog Bhavan, New Delhi

Sl. No	Applicant/Firm name	File No.	Decision of IMWG
1	M/s Solar Industries Ltd., Nagpur	01/21/089/020/AM18/EC (S)	Deferred
2	M/s Sri Ranganathar Industries Ltd.,	01/21/089/062/AM18/EC (S)	Approved
3	M/s Flowserve India Control Pvt Ltd., Bangalore	01/21/089/ 084/AM-18/EC (S)	Approved subject to NOC from one agency
4	M/s Graphite India P. Limited, Nashik	01/21/089/082/A M18/EC (S)	Deferred
5	M/s Severn Glocon India Pvt Ltd., Chennai.	01/21/089/088/AM-18/EC(S)	Deferred
6	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 080/AM-18/EC (S)	Deferred
7	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 086/AM-18/EC (S)	Deferred
8	M/s Solar Industries India Ltd., Nagpur	01/21/89/ 095/AM-18/EC (S)	Deferred
9	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 103/AM-18/EC (S)	Deferred
10	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 104/AM-18/EC (S)	Deferred
11	M/s Ordnance Factory Pune	01/21/089/93//AM18/EC(S)	Deferred
12	M/s Severn Glocon India Pvt Ltd., Chennai	01/21/089/102//AM18/EC(S)	Deferred
13	M/s Alkyl Amines Chemicals Ltd., Navi Mumbai	01/21/089/105/AM18/EC(S)	Approved.
14	M/s Chemocid Impex Pvt Ltd., Mumbai	01/21/089/108/AM18/EC(S)	Approved
15	M/s GMM Pfaudler Ltd., Gujarat	01/21/089/112/AM18/EC(S)	Deferred
16	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 113/AM-18/EC (S)	Deferred
17	M/s Infineon Technologies India Pvt Ltd., Bangalore	01/21/089/114/AM18/EC(S)	Approved
18	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/091 /AM18/EC(S)	Approved
19	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/096/AM18/EC(S)	Approved
20	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/100/AM18/EC(S)	Approved
21	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 086/AM-18/EC (S)	Repetition of application as at Sl. No.07. To be deleted
22	M/s Excel Industries Ltd., Mumbai	91/21/89/115/AM18/EC(S)	Approved
23	M/s Graphite India P. Limited, Nashik	01/21/89/116/A M18/EC(S)	Approved
24	M/s Graphite India P. Limited, Nashik	01/21/089/118/A M18/EC(S)	Approved
25	M/s Mahindra Aerostructures Pvt Ltd., Karnataka	01/21/089/123/AM18/EC(S)	Approved subject to NOC from one agency
26	M/s Flowserve India Control Pvt Ltd; Bangalore	01/21/089/124/AM18/EC(s)	IMWG granted post facto approval to the proposal
27	M/s Hawa Valves (India) Pvt. Ltd., Navi, Mumbai	01/21/089/125/AM18/EC (S)	Deferred
28	M/s Graphite India P. Limited, Nashik	01/21/089/117/A M18/EC(S)	Approved subject to NOC from one agency
29	M/s Graphite India P. Limited, Nashik	01/21/089/122/A M18/EC(S)	Approved subject to NOC from one agency
30	M/s Graphite India P. Limited, Nashik	01/21/089/119/A M18/EC(S)	Approved subject to NOC from one agency
31	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 0127/AM-18/EC (S)	Approved subject to NOC from one agency
32	M/s Graphite India P. Limited, Nashik	01/21/089/129/A M18/EC(S)	Approved subject to NOC from one agency
33	M/s Kutch Chemical Industries Ltd., Gujarat	01/21/089/ 130/AM-18/EC (S)	Approved subject to NOC from one agency
34	M/s Graphite India P. Limited, Nashik	01/21/089/120/A M18/EC (S)	Deferred

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35	M/s Graphite India P. Limited, Nashik)	01/21/089/121/A M18/EC(S)	Approved subject to NOC from two agency
36	M/s L & T Valves Limited, Tamilnadu	01/21/089/128/A M18/EC(S)	Deferred
37	M/s L & T Technology Services	01/21/089/035/A M18/EC (S)	Deferred
38	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/132/AM18/EC(S)	Approved subject to NOC from one agency
39	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/107/AM18/EC(S)	Deferred
40	M/s Keysight Technologies India Ltd., Jasola, New Delhi	01/21/089/106/AM18/EC(S)	Deferred
41	M/s Mersen India Pvt.Ltd., Bangalore	01/21/089/131/AM18/EC(S)	Deferred
42	M/s Sachin Industries Limited., Ahmedabad	01/21/089/136/AM18/EC(S)	Deferred
43	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/133/AM18/EC(S)	Deferred
44	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/134/AM18/EC(S)	Deferred
45	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/135/AM18/EC(S)	Deferred
46	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/137/AM18/EC(S)	Deferred
47	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/139/AM18/EC(S)	Deferred
48	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/143/AM18/EC(S)	Deferred
49	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/144/AM18/EC(S)	Deferred
50	M/s Swiss Glascoat	01/21/089/145/AM18/EC(S)	Deferred
51	M/s Graphite India P. Limited, Nashik	01/21/089/146/A M18/EC(S)	Deferred
52	M/s UPL Ltd., Maharashtra	01/21/089/147/A M18/EC(S)	Deferred
53	M/s Shree Ganesh	01/21/089/148/AM18/EC(S)	Deferred
54	M/s Verdant Telemetry and Antenna System Pvt Ltd., Kerala	01/21/089/153/AM18/EC(S)	To be transferred to DDP
55	M/s CNC Techniques, Hyderabad	01/21/089/154/AM18/EC(S)	Deferred
56	M/s L & T Technology Services	01/21/089/35/A M18/EC(S)	Repetition of application as at Sl. No. 37. To be deleted
57	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/155/AM-18/EC (S)	Deferred
58	M/s UPL Ltd., Maharashtra	01/21/89/157/AM-18/EC (S)	Deferred
59	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/159/AM18/EC(S)	Deferred
60	M/s Flowserve India Control Pvt Ltd; Bangalore	01/21/089/158/AM18/EC (S)	The firm vide their e-mail dt. 24.10.2017 has withdrawn this application. To be dropped.
61	M/s KSJ Technocrats, NOIDA	01/21/089/160/AM18/EC (S)	Deferred
62	M/s Flowserve India Control Pvt Ltd; Bangalore	01/21/089/161/AM18/EC (S)	Deferred
63	M/s Graphite India P. Limited, Nashik	01/21/089/151/A M-18/EC (S)	Deferred
64	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/162/AM18/EC(S)	Deferred
65	M/s Hindustan Engineering and Industries Ltd., Surat	01/21/089/ 126/AM18/EC (S)	Deferred
66	M/s Mayurakshi Equipment (P) Ltd., Kanpur	01/21/089/164/AM18/EC(s)	Deferred
67	M/s GE India Industrial P. Ltd., New Delhi	01/21/089/165/AM18/EC(s)	Deferred
68	M/s Ceratizit India Pvt Ltd., Kolkata	01/21/089/149/AM18/EC(s)	Deferred
69	M/s Unitex Corporation, Mumbai	01/21/089/ 168/AM18/EC (S)	Deferred
70	M/s Crane Process Flow Technologies (India) P. Ltd., Pune	01/21/89/152/AM18/EC(S)	Deferred
71	M/s Hawa Valves (India) Pvt. Ltd., Navi, Mumbai	01/21/089/ 090/AM18/EC (S)	IMWG granted post facto approval to the proposal

Note 1:

Case No. 54 : *The case was discussed in detail by IMWG during meeting and it was decided that in view of the comments of DDP/MOD, that the product is specifically designed for military use and it has no other application, will fall under category 6. The firm will require filing fresh application with DDP as per their SOP.

Note 2:

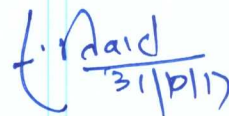
(i) Cases which are shown as **deferred** imply want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the firm.

(ii) Authorization letter from DGFT (Hqrs.) to the concerned Regional Authority of DGFT on those cases which are **shown as approved subject to NOC from Technical Agency(ies)** will be issued only after receipt of NOC in writing from the respective agency/ies.

(iii) Henceforth, SCOMET permissions for **approved cases** from DGFT(Hqrs.) will be issued on electronically generated system only and sent to Regional Authority (RA), DGFT concerned with a copy to the applicant. An SMS/E-mail alert along with reference number of concerned RA for approved cases will be generated and sent to the applicant in this regard.

(iv) RA can see the Digitally signed Authorisation / Approval letter on clicking the 'View attachment' option after logging into online SCOMET at URL <http://dgft.gov.in/ecomra/> and locate file by searching file (Example 21089 and press find button) and issue export authorization /license accordingly within three working days without waiting any further communication from the applicant / DGFT(Hqrs). In case of any clarification required by RA, the same shall be referred to DGFT(hqrs) only.


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